

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1521**  
TO BE ANSWERED ON 26.07.2016

**Afforestation of Degraded Forests**

1521. SHRI BHARAT SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued guidelines with regard to allowing/handing over of degraded forests to private companies for afforestation and if so, the details thereof;
- (b) whether the Government has done away with the permission required from Gram Sabhas for transfer of such type of forests;
- (c) if so, whether the Government has assessed the environment related issues or the possibility of misuse of the said provision; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) The Ministry of Environment, Forest and Climate Change has not issued any Guidelines regarding handing over of degraded forests to private companies for afforestation.
- (b) to (d) Question does not arise.

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